

Defective Case Register from 2025-04-15 to 2025-04-15

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/11264/2025	PABITRA KUMAR NAYAK	2025-04-15	1. As per standing order no.03 dated 09.07.2024, the name of the informant and Victim shall not be reflected in the petition.
2	D-CRLREV/10836/2025	RUCHI RAJGARHIA	2025-04-15	Put up for S.R. after filing of C.Copy of both the courts judgements.
3	D-BLAPL/11239/2025	AMLAN SHAKTI PAUL	2025-04-15	Name of trial court, not tally with rej.order.
4	D-BLAPL/11326/2025	DEVASHIS PANDA	2025-04-15	1. P.S.no. not furnished in cause title , prayer and Name of Dist.not correct in cause title. 2.Age of petitioner not tally with rej.order.
5	D-BLAPL/11250/2025	MANORANJAN PADHY	2025-04-15	As per FIR. details date of disp.of not furnished in ref. certificate.
6	D-BLAPL/11236/2025	BIBEKANANDA BEHERA	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of trial court pending not furnished in cause title. 2. second para, of sl. 5 para of petition has been blank. 3.Deponent not properly furnished in declaration affidavit. 4. page no. 23 not neat.
7	D-WP(C)/14108/2025	MAHENDRA KUMAR SAHOO	2025-04-15	As per index annex.1, series copies of the class -VII recognition order not furnished in para.3 of petition and also class VII, in index not tally with annex. 1.
8	D-CRLMC/10662/2025	NIRANJAN PANDA	2025-04-15	1.C.copy of Annex-4 not filed.
9	D-CRLA/10899/2025	DUSHMANTA SAHOO	2025-04-15	Put up for S.R. after filing of C.Copy of impugned judgement.
10	D-BLAPL/11469/2025	SARBESWAR SAHOO	2025-04-15	1. Date of Year under Annexure-5 does not tally with para-11 of the petition.
11	D-WP(C)/14109/2025	PRAFULLA KUMAR MOHAPATRA	2025-04-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Date of representation not correct in index of annex.6. 2..Petition not correctly addressed to Honorable Court
12	D-CRLREV/10710/2025	JNYANANANDA PANDA	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
13	D-CRLMC/10503/2025	SIDDHARTH GOUTAM DAS	2025-04-15	1.C.copy of Annex-1 not filed.2.Page nos.20 to 25 not legible.
14	D-BLAPL/11223/2025	SANJAY KUMAR PATTANAIK	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Sl. nos. , of paragraphs not correct in declaration of affidavit.
15	D-WP(C)/14111/2025	PRAFULLA KUMAR MOHAPATRA	2025-04-15	KHATA NO. 69 DESCRIBED IN CAUSE TITLE AND PRAYER NOT FOUND IN ANNEX. 1 AND 2.
16	D-WP(C)/14946/2025	AKASH ACHARYA	2025-04-15	age of petitioner and father name not furnished in cause title
17	D-BLAPL/11226/2025	DEBASISH SAMAL	2025-04-15	.Receipt Showing Serv.copy To Vigilance not Filed.
18	D-CRLMC/11020/2025	PRANAYANEE DASMOHAPATRA	2025-04-15	14-NOT PROPERLY INDEXED.
19	D-CRLLP/11010/2025	AMIT PRASAD BOSE	2025-04-15	The C.Copy of impugned judgement filed is not a complete document
20	D-WP(C)/14957/2025	DEEPALI MAHAPATRA	2025-04-15	Alienation case mentioned in prayer does not tally with number mentioned in synopsis and Paragraph -1 of writ petition .
21	D-WP(C)/15008/2025	BISWARANJAN PARAMGURU	2025-04-15	Annexure -3 not correctly described in para -6.Annexure -7 not reflected in petition.Page nos. 12 13 and 14 in petition. Provision not furnished in IA Petition
22	D-CONTC/14198/2025	ADV.	2025-04-15	1- Date of communication of order not fully filed up in synopsis ,2-Date of representation not fully filed up in date chart at Sl.no.3
23	D-CMP/8969/2025	IN PERSON	2025-04-15	Documents filed are not annexure marked in index documents shown are also not annexure marked . put up for S .R after removal of defects pointed out
24	D-CMP/14286/2025	NIRANJAN LENKA	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D-WP(C)/14115/2025	PRAFULLA KUMAR MOHAPATRA	2025-04-15	1. Address of the petitioner in cause title not tally with affidavit.
26	D-ABLAPL/10971/2025	BIDESHI KUMAR GHADEI	2025-04-15	14-NOT PROPERLY INDEXED. Page nos. 9 and11 not neat.
27	D-WP(C)/14952/2025	ADYASIDHI MISHRA	2025-04-15	14-NOT PROPERLY INDEXED. page 39 109 not legible
28	D-CMP/14704/2025	PRASANTA KUMAR SATAPATHY	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-BLAPL/11191/2025	RITURANJAN CHHOTARAY	2025-04-15	Ps case no. wrongly mentioned in para-1.
30	D-CMP/14727/2025	SAMBIT SAMAL	2025-04-15	A.Fee Rs.47/- not Paid on the impugned judgment.
31	D-ABLAPL/11062/2025	BISWARANJAN DALAI	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Heading of the declaration not furnished in affidavit.
32	D-CMP/14971/2025	SOUMYA MISHRA	2025-04-15	.Petition not correctly addressed to Honorable Court

33	D-RVWPET/14162/2025	GAJENDRANATH ROUT	2025-04-15	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 675 days 2.AU fee Rs 2.25p not paid on c.copy of order.
34	D-WP(C)/14937/2025	KSHIROD KUMAR SAHOO	2025-04-15	.Receipt Showing Serv.copy To it not Filed.
35	D-CRLMC/11132/2025	AMITABH MISHRA	2025-04-15	1. Occupation not furnished in affidavit.
36	D-CMAPL/14848/2025	ADV.	2025-04-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED. case number not correctly furnished in cause title under heading in the matter of
37	D-CRLA/10818/2025	AMLAN SHAKTI PAUL	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-CMP/14548/2025		2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Not properly Page Marking in the Index.2.Copy of Sale Deed under Annexure-5 not available
39	D-CONTC/14181/2025	MIHIR KANTA RATH	2025-04-15	Nomenclature of case wrongly mentioned in item no.4 of affidavit,
40	D-CRLA/10821/2025	TARA PRASAD MOHAPATRA	2025-04-15	1. Period of Delay 65 days delay
41	D-CONTC/14184/2025	ADV.	2025-04-15	1-Date of order wrongly mentioned in index under Annex.-1,2-S.I. Nos.not correctly arrange in index,3-Nomenclature wrongly mentioned in,assessment slip,index and synopsis.4-Reference certificate not furnished.
42	D-WP(C)/14800/2025	PRAMOD KUMAR ROUT	2025-04-15	1.Age Of The Opp.Party No.2. Is Excess Than His Father.
43	D-ABLAPL/10912/2025	AKSHAYA KUMAR SUBUDHI	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. paragraph no. not correctly furnished in the petition
44	D-WP(C)/14251/2025	MANAS RANJAN DHAL	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/13988/2025	SATYABRATA SATAPATHY	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-ABLAPL/10945/2025	BEDA PRAKASH PANDA	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not partial neat.

47	D-ABLAPL/11009/2025	KABIRAJ PRADHAN	2025-04-15	. Paragraph no. not correctly furnished in the petition.
48	D-ABLAPL/11019/2025	KRISHNA CHANDRA SAHU	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
49	D-WP(C)/14845/2025	SANGITA MOHANTY	2025-04-15	Hallogram Rs50/- not paid on V nama
50	D-ABLAPL/11002/2025	AMITAV MOHANTY	2025-04-15	Synopsis and Date Chart not alphabetic paginated in Index.
51	D-BLAPL/11254/2025	SYED IQBAL	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per Annex.5 and para.10 of petition, not tally with index. 2.As per index , annex. 6 to 8 not furnished in petition and affidavit ,certificate, and vernacular certificate not properly placed which are annexed to the petition., . 3. D.A.fee of RS.11.55/- to be paid on c. copy.
52	D-BLAPL/11216/2025	SATYA NARAYAN PANDA	2025-04-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 48 to 55 not neat. Vnama not properly stamped.
53	D-CRLMC/10704/2025	PABITRA KUMAR NAYAK	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no. 79 not filed
54	D-BLAPL/11219/2025	SUCHIT KUMAR NAYAK	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 17 24 26 and 28 not neat.
55	D-ABLAPL/11327/2025	SATYABRATA DASH	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Side of page no. 10 and 11 are not neat.
56	D-WP(C)/14855/2025	BISWABIHARI MOHANTY	2025-04-15	page 34 46 not legible
57	D-WP(C)/14820/2025	KANANBALA ROY CHOUDHURY	2025-04-15	Age of petitioner no 24 not mentioned
58	D-ABLAPL/10688/2025	RAKESH SAHU	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.38 39 47 48 49 and 72 not neat and legible.2. Year of F.I.R.under Annexure-1 does not tally with Index.

59	D-CMP/14531/2025	NITYANANDA BEHURIA	2025-04-15	Pages No-39 to 41 are illegible
60	D-ABLAPL/10858/2025	AMIT PRASAD BOSE	2025-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-WPCRL/10806/2025	SAUMYA RANJAN PRADHAN	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/14973/2025	SOMANATH NANDA	2025-04-15	In declaration para not properly filled up.
63	D-WP(C)/14062/2025	HEMANTA KUMAR ROUT	2025-04-15	1. Impugned order dated not correctly furnished in line 6 of the para no.8 and Sl. no.7 in Index page.
64	D-WP(C)/14105/2025	PRAVAT KUMAR MUDULI	2025-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
65	D-CMP/14530/2025	ASIT KUMAR JENA	2025-04-15	Balasure is wrongly indicated in c .m .p
66	D-WP(C)/13823/2025	BISHNU PRASAD PRADHAN	2025-04-15	1.Address Of The O.P.No.5 Not Furnished.
67	D-WP(C)/14975/2025	JAYDEEP PAL	2025-04-15	H.C.B.A. fee of Rs. 50/- not paid on vakalatnama
68	D-WP(C)/14395/2025	GAJENDRANATH ROUT	2025-04-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-CMAPL/14858/2025	NILAMADHAB BISOI	2025-04-15	1. Provision of Law not furnished in IA.
70	D-RSA/14780/2025	MANAS RANJAN BADAJENA	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
71	D-CMAPL/14854/2025	NILAMADHAB BISOI	2025-04-15	Provision of Law not furnished in IA.
72	D-ABLAPL/11080/2025	DEBASIS BISWAL	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index, Annexure-1 not described in the petition.2.Page nos. 10 and 11 not neat
73	D-WP(C)/14782/2025	KAMALAKANTA NAYAK	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
74	D-WP(C)/14827/2025	MANOJA KUMAR KHUNTIA	2025-04-15	1. Name of the father not correctly furnished in affidavit
75	D-ABLAPL/11082/2025	DEBASIS BISWAL	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 10 and 11 not neat.2.As per index, Annexure-1 not described in the petition
76	D-WP(C)/14006/2025	NIRANJAN PRASAD PATRA	2025-04-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

77	D-CMP/14802/2025	SMITA RANJAN PATNAIK	2025-04-15	Occupation of petitioner not furnished in I .A . 2 .Impugned order furnished in synopsis cause title and page -11of c. m. p does not tally with each other . 3 C .COPY of impugned order under annexure- 7 not filed but xerox attested copy of same is filed .. As per index no plaint is available with copy of petition filed u/o -7 Rule -11(A) and (D) .
78	D-WA/14045/2025	SAROJ KUMAR JEE,A.G.A	2025-04-15	Page No.30 Date of written statement do not tally with Index annexure 5.
79	D-WP(C)/13846/2025	KUNAL KUMAR SWAIN	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
80	D-WP(C)/14981/2025	JAYDEEP PAL	2025-04-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. H.C.B.A. fee of Rs. 50/- not paid on vakalatnama. Copy not served on S.C. (T)
81	D-WP(C)/14821/2025	KAMALAKANTA NAYAK	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
82	D-CMP/14999/2025	SOUMYA MISHRA	2025-04-15	16-PETITION/APPEAL NOT IN TIME 1.Petition not correctly addressed to Honorable Court 2.Order challenged in cause title does not tally with order mentioned in synopsis and prayer
83	D-WP(C)/15024/2025	SRINIVAS MOHANTY	2025-04-15	1- not correctly addressed in IA. 2- Authentication fees of Rs 2.25 not paid on c.copy(annexure-6) 3..Petition not correctly addressed to Honorable Court
84	D-CMP/14737/2025	AMIT PRASAD BOSE	2025-04-15	Reference Certificate is incomplete
85	D-WP(C)/14401/2025	GAJENDRANATH ROUT	2025-04-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rs.18/- To Be Paid On C.T
86	D-WP(C)/13902/2025	GAJENDRANATH ROUT	2025-04-15	1.Age of petitioner No 4 is seems to be wrong
87	D-BLAPL/11153/2025	PUSPAMITRA MOHAPATRA	2025-04-15	As per standing order the name of the victim/informant mentioned in the petition copy .Date of Rejection order not tally with Index.
88	D-WP(C)/13903/2025	GAJENDRANATH ROUT	2025-04-15	Age of the petitioner No 4 seems to be wrongly furnished
89	D-BLAPL/11154/2025	BISWARANJAN DALAI	2025-04-15	S.T number not tally with synopsis ,first para and cause title.
90	D-BLAPL/11155/2025	KASHINATH PATTNAIK	2025-04-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Honble Court not tally with Rejection order and cause title.D.Fee of OSBC Rs.50/- not

				paid in the v.nama.
91	D-ABLAPL/10923/2025	BIRABAR GANTHIA	2025-04-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Signature of Executant no-2 not tally with cause title.Page 9 not partial neat.Name of the Adv not mentioned capital letter in the v.nama.
92	D-CRLA/10896/2025	BIKRAM KESHARI BAL	2025-04-15	Good ground certificate not furnished
93	D-WP(C)/13904/2025	GAJENDRANATH ROUT	2025-04-15	Detailed address of petitioner no 1 not furnished. 2. Deficit court fee Rs 6/- to be paid in cause title.3. Petitioner no 3 in cause title and affidavit not tally either son or wife of sau majhi.
94	D-CRLMC/10694/2025	BISWAJIT RANJAN TRIPATHY	2025-04-15	1. Address of the petitioner in cause title not tally with affidavit.
95	D-BLAPL/11227/2025	DUSHMANTA SAHOO	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Side of page no. 23 not neat. 2 . Name of trial court not tally with rejection order.
96	D-ABLAPL/10961/2025	TARA PRASAD MOHAPATRA	2025-04-15	CT case no. wrongly mentioned in para-3.
97	D-CRLMC/10497/2025	SOUBHAGYA KUMAR DASH	2025-04-15	Put up for further S .r after redacting the name of the petitioner/informant from the appeal petition .
98	D-BLAPL/11228/2025	DUSHMANTA SAHOO	2025-04-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Side of page no. 23 not neat. 2. Name of Trial court not tally with rejection order.
99	D-BLAPL/11261/2025	LALATENDU SAMANTARAY	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible.
100	D-BLAPL/11271/2025	BISHNU PRASAD PRADHAN	2025-04-15	1. Victim/Informant address mentioned in the Cause title.2. Synopsis and Date Chart not alphabetic paginated in Index.
101	D-WP(C)/14049/2025	NIBEDITA MOHANTY	2025-04-15	Annexure 7 series to Annexure 10 series not neat and legible
102	D-BLAPL/11272/2025	SUCHIT KUMAR NAYAK	2025-04-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.13 17 20 24 26 27 28 and 29 not neat and legible.
103	D-CRLREV/10674/2025	SANDEEP RAJ PANDA	2025-04-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Copy not served on S.C. (vigilance)
104	D-BLAPL/11231/2025	STHITI PRAGYAN SUNANDINI	2025-04-15	Name of trial court not tally with rej. order.

105	D-WP(C)/14047/2025	SARAT CHANDRA MEKAP	2025-04- 15	Page No 10 and 11 not neat and legible.
106	D- BLAPL/11274/2025	RAMANANDA THANAPATI	2025-04- 15	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.
107	D- BLAPL/11258/2025	SUSHANTA HARICHANDAN	2025-04- 15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. P.R.No. not mentioned in Annexure-1.2. Page no. 7 not neat and legible.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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